

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

STARRED QUESTION NO:331  
ANSWERED ON:20.03.2013  
UID IN NORTH EAST  
Toppo Shri Joseph

**Will the Minister of PLANNING be pleased to state:**

- (a) the current status of issue of Unique Identification (UID) numbers to the people of North East, State-wise;
- (b) the time by which the UID number distribution is proposed to be completed in North Eastern States;
- (c) whether the Government has devised any strategy/guidelines to prevent illegal migrants in Assam and other North Eastern States from obtaining UID numbers; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 331 REGARDING UID IN NORTH EAST

(a) 43,79,066 Aadhaar numbers have been generated against the enrolments undertaken in the North Eastern States as on 28.2.2013 as per Annexure-I.

(b) In the North Eastern Region, State Registrars are doing enrolments only in Tripura and Sikkim. In Tripura, approximately 90% of the Census (2011) population of the State has already been enrolled for Aadhaar. The corresponding percentage for Sikkim is 83%. In the rest of the North-Eastern States of Assam, Meghalaya, Manipur, Nagaland, Arunachal Pradesh and Mizoram, Aadhaar number will be generated through biometric enrolment undertaken by the Registrar General of India (RGI) as part of the exercise for creation of National Population Register (NPR). RGI has started biometric enrolment in Nagaland and Manipur and targets to complete biometric enrolments in the North Eastern States by 2014.

(c) to (d) Under the National Population Register (NPR), the enrolment of residents is mandated to be done based on enumeration of residents during census operations. The Population Register will further undergo social vetting by Gram Sabhas & Ward Committees for inviting objections & claims. These claims & objections would be looked into by local revenue officials. A UID (Aadhaar number) uniquely establishes the personal identity of a resident. It does not guarantee any entitlement or eligibility nor does it confer citizenship.